

**CIRP ANNEXURE-6
FORM C**

SUBMISSION OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

From

Canara Bank
112, J C Road, Bangalore (Head Office)
and
a Branch amongst others at Bhopal, Specialised Asset Recovery
Management Branch(SPLSD ARM Branch), Bhopal
Plot No 04 PSP Area Near AIIMS Saket Nagar, Bhopal
E-mail: armcobpl@canarabank.com

To

MR. LAXMAN DIGAMBAR PAWAR
Flat No. 15 & 16, First Floor, Bhakti Complex,
Behind Dr. Ambedkar Statue, Pimpri, Pune - 411 018
Reg No. : IBBI / IPA-003 / IP-N00015 / 2017-18 / 10104

Subject: Submission of claim and proof of claim.

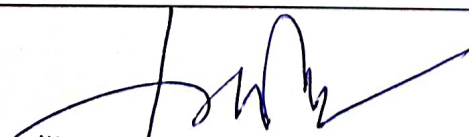
Madam/Sir,

Canara Bank, hereby submits this claim in respect of the corporate insolvency resolution process of M/s Baramendra Agrotech pvt Ltd. The details for the same are set out below:

Relevant Particulars	
1	Name of the financial creditor Canara Bank
2	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual) (A Govt. of India Undertaking, A body Corporate constituted under the Banking Companies (Acquisition & Transfer of Undertakings) Act, 1970.
3	Address and email address of the financial creditor for correspondence 112, J C Road, Bangalore (Head Office) and a Branch amongst others at Bhopal, Specialised Asset Recovery Management Branch(SPLSD ARM Branch), Bhopal Plot No 04 PSP Area Near AIIMS Saket Nagar, Bhopal E-mail: armcobpl@canarabank.com
4	Total amount of claim (including any interest as at the insolvency commencement date) Rs. 772624889/-



5	Details of documents by reference to which the debt can be substantiated	<u>Term Loan</u> 1. Sanction Letter dated 30/11/2013. 2. Loan Agreement dated 30/11/2013. 3. Trust and Retention Account Agreement dated 30/11/2013. 4. Memorandum of agreement for Agricultural Loan dated 30/11/2013. 5. Common Hypothecation agreement dated 30/11/2013. 6. Deeds of Guarantee dated 30/11/2013. <u>Cash Credit</u> 7. Sanction Letter dated 27/03/2015.
6	Details of how and when debt incurred	Sanction Letter dated 30/11/2013, Sanction Letter dated 27/03/2015 & Account Statement as on 14.10.2022 attached
7	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NA
8	Details of any security held, the value of the security, and the date it was given	Hypothecation of Machinery, Furniture and Fixtures of the company Mortgage of all immovable properties of the company by deposit of title deeds
9	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	A/c no. 209272434 IFSC- CNRB0006816 Account Holder- Canara Bank, ARM Branch, Bhopal
10	List of documents attached to this claim in order to prove the existence and non-payment of claim due to the financial creditor	1. Demand Notice dated 25/07/2018 u/s 13(2) of the SARFAESI Act, 2002. 2. Application u/s 19 of The Recovery of Debts due to Banks and Financial Institutions Act, 1993 dated 24/12/2018. 3. Account Statement as on 14.10.2022 attached.



(Signature of financial creditor or person authorised to act on his behalf)

Name in BLOCK LETTERS: RANJAN KUMAR PANI S/O Shri Karunakar Pani

Position with or in relation to creditor: Chief Manager, SPLSD ARM Branch, Bhopal, Canara Bank

Address of person signing: Plot No 04 PSP Area Near AIIMS Saket Nagar Bhopal, Email: armcobpl@canarabank.com



DECLARATION

I, Ranjan Kumar Pani, Chief Manager, SPLSD ARM Branch, Bhopal, Canara Bank at **Plot No 04 PSP Area Near AIIMS Saket Nagar, Bhopal, Canara Bank** do hereby declare and state as follows: -

1. **M/s Baramendra Agrotech pvt Ltd**, the corporate debtor was, at the insolvency commencement date, being the day of 14th October 2022, actually indebted to Canara Bank for a sum of **Rs. 772624889/- (Rupees Seventy Seven Crore Twenty Six Lakhs Twenty Four Thousand Eight Hundred Eighty Nine Only)**
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: **Account statement as on 14.10.2022 & (Term Loan-Sanction Letter dated 30/11/2013, Loan Agreement dated 30/11/2013, Trust and Retention Account Agreement dated 30/11/2013, Memorandum of agreement for Agricultural Loan dated 30/11/2013, Common Hypothecation agreement dated 30/11/2013, Deeds of Guarantee dated 30/11/2013) (Cash Credit-Sanction Letter dated 27/03/2015)**
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: Nil
5. I am / I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code.
6. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

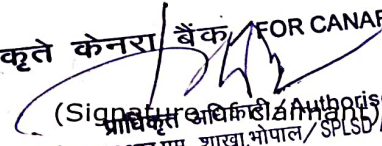
Date: **27.10.2022**

Place: **Bhopal**

VERIFICATION

I, **Ranjan Kumar Pani**, Chief Manager, SPLSD ARM Branch, Bhopal, Canara Bank at **Plot No 04 PSP Area Near AIIMS Saket Nagar, Bhopal, Canara Bank** the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Bhopal on this **27th day of Oct, 2022.**

कृते केनरा बैंक FOR CANARA BANK
(Signature) 
विशेषीकृत ए.आर.एम. शाखा, भोपाल / SPLSD ARM Br., Bhopal
Authorised Officer

STATEMENT OF ACCOUNT

CANARA BANK
 Account Branch : 6816-SPCL ARM BR BHOPAL 462026
 IFSC : CNRB0006816
 MICR : 462015033

DATE: 20-10-22 19:24:00 PM

Account No : 2489271000470
 Product Name : ALOCC
 Customer ID : 75751641
 Customer Name : Messrs BARAMENDRA AGROTECH (P) LTD
 Address : KILA TEH UNCHEHARA

SATNA
 MADHYA PRADESH
 IN
 485661

Nominee Reference num :
 Nominee Name :
 Account Title : BARAMENDRA AGROTECH
 Joint Holder's/Authorised :
 Person's Name :

Period : 14-10-2022 To 14-10-2022
 Name Currency : INDIAN RUPEES
 Swift code: CNRBINBBBFD

TRANS DATE	VALUE DATE	BRANCH	REF/CHQ.NO	DESCRIPTION	WITHDRAWS	DEPOSIT	BALANCE
14-OCT-22	14-OCT-22	0		B/F ...	131,375,891.24	0.00	-131,375,891.24

Statement Summary :

Opening Balance	Total Debit Amount	Total Credit Amount	Debit Count	Credit Count	Closing Balance	Unclear Balance	Sweep-in Balance
-131,375,891.24	0.00	0.00	0	0	-131,375,891.24	0.00	0.00

UNLESS THE CONSTITUENT BRINGS TO THE NOTICE OF THE BANK ANY DISCREPANCIES / OMISSION/ ERRORS/ UNAUTHORISED DEBITS IMMEDIATELY, THE ENTRIES IN SUCH PASS SHEET SHALL BE DEEMED AS CORRECT AND SHALL BIND THE CONSTITUENT FOR ALL PURPOSE AND INTENTS .
 BEWARE OF PHISHING ATTACKS THROUGH EMAILS AND FAKE WEBSITES.

IMB FACILITY USERS ARE REQUESTED TO NOTE THAT CANARA BANK DOES NOT SEEK ANY INFORMATION THROUGH EMAIL. DO NOT CLICK ON ANY LINK WHICH HAS COME THROUGH EMAIL FROM UNEXPECTED SOURCES. IT MAY CONTAIN MALICIOUS CODE OR COULD BE AN ATTEMPT TO "PHISH".
 ALWAYS LOGIN THROUGH WWW.CANARABANK.IN . PLEASE BEWARE OF PHISHING.
 CHANGE IN THE ADDRESS OF ACCOUNT HOLDER/PA HOLDER , IF ANY, MAY PLEASE BE INFORMED TO THE BRANCH ALONG WITH ADDRESS PROOF.

"DO NOT SHARE ATM PIN NUMBER, ACCOUNT DETAILS, OTP TO OUTSIDERS, EMAILS ETC"

Fort Glacis

Details of Ombudsman : The Banking Ombudsman
 C/o. RBI, 10/3/8
 Nrupatunga Road
 Bangalore
 Bangalore

0/22, 7:25 PM

blob:http://utkarsh/99ad23cc-2274-4c72-b3a9-8c20bba7b7ee

Run Date : 20-Oct-

CANARA BANK
2022
DP CODE : 6816

Statement of A/C for General and Agri Advances
For the Period : 14-Oct-2022 - 14-Oct-2022

Customer Id/ Name : 75751641 BARAMENDRA AGROTECH (P) LTD
 Address : KILA TEH UNCHEHARA
 Account No : MADHYA PRADESH IN 485661
 Sector Name : 2489886000001
 Product Code/Name : 886 CONSTRUCTION OF COLD STOR
 Account Status : ACCOUNT OPEN REGULAR
 Accrued Interest Upto Last Month-End Date : 35931481.27

Sanction Amount : 257,200,000.00
 Sanction Date : 30-NOV-2013
 Term Months : 88
 Disbursed Amount : 257,199,999.63
 Present ROI : (13.75)

(Amounts in Rupees)

Txn Date	Value Date	Particulars	Debit	Credit	Balance
14-10-2022	14-10-2022	Opening Balance	641,248,997.37	0.00	641,248,997.37
Opening Balance	:	0.00	641,248,997.37 DR. Cnt : 1	0.00 CR. Cnt : 0	

Total Demand : 1,047,481,497.13 Outstanding Principal : 250,481,736.87
 Total Collection : 406,232,499.76 Net accrued Interest : 35,931,481.27
 Overdue as on Date : 641,248,997.37 -

Note : Penal interest @ maximum of 2% is charged for the delayed payment of installment/interest due
 Total amount payable includes interest accrued also.

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